

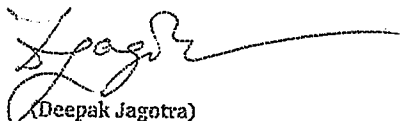
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE : EAST DISTRICT  
KARKARDOOMA COURTS, DELHI.

ORDER

In partial modification of earlier order bearing No.6685-6697/Pr. D&SJ/East/RKD/Delhi dated 25.08.2022, it is hereby ordered that following Judicial Officers posted at Karkardooma Courts, Delhi, shall hold their Courts in Room Numbers as mentioned against their names, with immediate effect.

Sl. No.	Name of the Officer	Court Room No.
1	Sh. Brijesh Kumar Garg, District Judge (Commercial Court-01), Shahdara District, Karkardooma Courts, Delhi.	Court Room No.301, 3 <sup>rd</sup> Floor, New Court Building
2	Ms. Sukhvinder Kaur, District Judge (Commercial Court-02), Shahdara District, Karkardooma Courts, Delhi.	Court Room No.302, 3 <sup>rd</sup> Floor, New Court Building
3	Sh. Ajay Kumar Jain, District Judge (Commercial Court-03), Shahdara District, Karkardooma Courts, Delhi.	Court Room No.303, 3 <sup>rd</sup> Floor, New Court Building
4	Ms. Anu Grover Baliga, District Judge (Commercial Court-04), Shahdara District, Karkardooma Courts, Delhi.	Court Room No.304, 3 <sup>rd</sup> Floor, New Court Building
5	Ms. Kiran Bansal, Additional Sessions Judge-04, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.305, 3 <sup>rd</sup> Floor, New Court Building
6	Sh. Naveen Gupta, Additional Sessions Judge-05, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.306, 3 <sup>rd</sup> Floor, New Court Building
7	Sh. Deepak Sherawat, S.C.J-cum-RC, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.307, 3 <sup>rd</sup> Floor, New Court Building
8	Sh. Himanshu Raman Singh, JSCC-ASCJ-GJ, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.308, 3 <sup>rd</sup> Floor, New Court Building
9	Ms. Shruti Sharma, Civil Judge-01, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.309, 3 <sup>rd</sup> Floor, New Court Building
10	Sh. Aman Kumar Sharma, Civil Judge-02, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.401, 4 <sup>th</sup> Floor, New Court Building
11	Sh. Dev Chaudhary, MM-07, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.56, 2 <sup>nd</sup> Floor, B-Block.
12	Sh. Ankur Panghal, MM-06, Shahdara District, Karkardooma Courts, Delhi.	Court Room No.57, 3 <sup>rd</sup> Floor, B-Block.
13	Ms. Deepakshi Rana, MM-08, Shahdara District, Karkardooma Courts, Delhi.	Court Room No. 49, 1 <sup>st</sup> Floor, B-Block.
14	Ms. Barkha Gupta, District Judge (Commercial Court-01), North-East District, Karkardooma Courts, Delhi.	Court Room No.201, 2 <sup>nd</sup> Floor, New Court Building
15	Ms. Shunali Gupta, PO-MACT, North-East District, Karkardooma Courts, Delhi.	Court Room No.205, 2 <sup>nd</sup> Floor, New Court Building
16	Ms. Arushi Parwal, MM (Mahila Court-02), North-East District, Karkardooma Courts, Delhi.	Court Room No.74, 5 <sup>th</sup> Floor, B-Block.
17	Sh. Vaibhav Kumar, MM-04, North-East District, Karkardooma Courts, Delhi.	Court Room No.64, 4 <sup>th</sup> Floor, B-Block.
18	Ms. Pragati, ACJ-CCJ-ARC, North-East District, Karkardooma Courts, Delhi.	Court Room No. 316, 3 <sup>rd</sup> Floor, C-Block.
19	Sh. Vipul Sandwar, MM-02, North-East District, Karkardooma Courts, Delhi.	Court Room No.51, 2 <sup>nd</sup> Floor, B-Block
20	Sh. Pulastya Pramachala, Additional Sessions Judge-03, North-East District, Karkardooma Courts, Delhi	Court Room No.04, 2 <sup>nd</sup> Floor, C-Block.

Note: In earlier order bearing No.6685-6697/Pr. D&SJ/East/RKD/Delhi dated 25.08.2022, order in respect of shifting of Court Rooms of Sh. Pawan Kumar Mattu, Spl. Judge (NDPS), North-East District, Karkardooma Courts, Delhi at Sl. No.10; Sh. Nitish Kumar Sharma, MM-03, North-East District, Karkardooma Courts, Delhi at Sl. No.12 and Ms. Poonam Singh, Civil Judge-03, Shahdara District, Karkardooma Courts, Delhi at Sl.No.25 in the above said order is hereby cancelled.

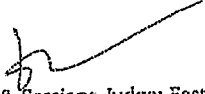
  
(Deepak Jagotra)  
Principal District & Sessions Judge :East District  
Karkardooma Courts, Delhi.

No. 6866-16879 /Pr.D&SJ (East)/KKD/Delhi

Date: 27/8/2022

Copy for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District Judge & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. The Principal District & Sessions Judge, North East, Karkardooma Courts, Delhi.
4. The Principal District & Sessions Judge, Shahdara District, Karkardooma Courts, Delhi.
5. The Administrative Civil Judge, East, North-East & Shahdara District, Karkardooma Courts, Delhi.
6. Officers Concerned.
7. The Chief Public Prosecutor, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
8. The President/ Hony. Secretary, Shahdara Bar Association, Karkardooma Courts, Delhi.
9. The Administrative Officer (Judl.), Administration Branch, North-East and Shahdara District are hereby directed to circulate the same in their respective districts.
10. The Incharge, Care Taking Branch/Facilitation Centre/PRO/Computer Branch/CMM Office, East/ North East & Shahdara District, Karkardooma Courts, Delhi.
11. Notice Board.
12. Web-Site Committee, Karkardooma/Tis Hazari Courts, Delhi.
13. For uploading on LAYERS.
14. Concerned File.

  
Principal District & Sessions Judge: East District  
Karkardooma Courts, Delhi.

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